



2026:AHC-LKO:14180-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1851 of 2026

Tanzeemul Makatib Registered Sanstha Thru.
Manager Sagheerul Hasan Rizvi

.....Petitioner(s)

Versus

State Of U.P. Thru. Secy. Nagar Vikas Vibhag .
Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Lokendra Kumar Gupta, Mirza
Humayun Qadar, Ravendra Pratap
Singh

Counsel for Respondent(s) : C.S.C., Shailendra Singh Chauhan

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Vakalatnama filed today by Shri Shailendra Singh Chauhan, Advocate on behalf of respondent No.2 to 4 is taken on record.

2. Heard.

3. The petitioner has challenged a notice dated 22.04.2024 issued under Section 222 of the U.P. Municipal Corporation Act, 1959 (hereinafter referred to as 'Act, 1959') eliciting certain information for the purposes of assessment of tax under the Act, 1959. The petitioner claims to have submitted his response vide Annexure No.7, however, learned Counsel for the Nagar Nigam says that in the notice itself there were blanks/spaces which had to be filled by the petitioner and returned for the purposes of assessment which has not been done. The petitioner claims to have submitted the said filled notice/form on 08.05.2024 alongwith the letter dated 08.05.2024 contained in Annexure No.7. Counsel for the Nagar Nigam says that no such filled notice or form has been received.

4. Be that as it may, let the petitioner submit a fresh completely filled up form on the performa contained in Annexure No.5 before the concerned Zonal Officer within the next ten days. Apart from it, a hard copy be also sent through registered post with a copy to Shri S.S.Chauhan, learned

Counsel for the Nagar Nigam, who shall also remit his copy to the Zonal officer concerned whereupon the concerned officer shall proceed to take such decision as may be permissible in law in terms of the Act, 1959.

5. With the aforesaid observations/directions, the writ petition is **disposed of.**

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 23, 2026

-Piyush-